

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC4005 of 2021, in respect of Kingfisher Properties
Pvt. Ltd. in the matter of Turbotech Engineering Ltd.**

A Recovery Certificate No. **RC4005 of 2021** dated **July 20, 2021**, has been drawn up by the Recovery Officer against **Kingfisher Properties Pvt. Ltd. (PAN: AAECK3394G) ["Defaulter"]** for a sum of **Rs. 8,20,211/- (Rupees Eight Lakh Twenty Thousand Two Hundred & Eleven Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/EAD-9/VKV/GSS/2019-2020/6861-6869 dated February 18, 2020 against Kingfisher Properties Pvt. Ltd. (PAN: AAECK3394G) in the matter of Turbotech Engineering Ltd.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- January 8, 2026

Place- Kolkata



Mitrajeet Dey.

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey
बसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata